

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2015

Dated : **2nd December, 2015**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza,

Counsel for the Respondent (s) : None

ORDER

Pleadings are said to be complete.

Post the matter for hearing on **7th January, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vt